## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/661/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: FOSECO INDIA LTD

NAME OF THE RESPONDENT(S)

: RLS ALLOYS PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Petitioner Respondent

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to seek instructions from his client. In case the Corporate Debtor is willing to make payment, he shall file the schedule for payment, failing which the Corporate Debtor is directed to file the counter before the next date of hearing. Matter is posted for arguments. Put up on 13.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk